

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1966

ANSWERED ON:30.11.2000

SLOW PROGRESS OF AAI

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;KAMAL NATH

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Airport Authority of India has been making slow progress in the development of key tourist destinations;
- (b) if so, the destinations earmarked for the purpose and reasons for its delay;
- (c) the total funds sanctioned to the Airport Authority of India during 1998-99 and 1999-2000 and the amount utilized during that period;
- (d) the steps proposed to be taken to expedite progress in the development work assigned to Airport Authority of India;
- (e) whether there has been slow progress of work on the Lucknow airport and prime tourist destinations including Agra, Jaipur, Leh and Khajuraho by the AAI; and
- (f) the steps taken by the AAI to make decisions on immediate measures on these projects?

Answer

THE MINISTER OF CIVIL AVIATION (SHRI SHARAD YADAV)

(a) & (b) :- The key tourist destination earmarked for development are Srinagar, Jammu Leh, Gaggal, Jodhpur, Jaisalmer, Udaipur, Agra and Varanasi in Northern Region, Gaya, Patna, Bhubaneswar and Bagdogra in Eastern Region, Aurangabad and Goa, in Western Region and Tirupati, Madurai, Trichy and Pondicherry in Southern Region. The progress of development works is not slow at these airports.

(c) :- A budgetary support of Rs. 25 crores only for each of the two years 1998-99 and 1999-2000 was sanctioned for the development of Amritsar, Port Blair, Leh Airports, projects in North Eastern Region and other crucial areas. However, Airports Authority of India (AAI) has spent Rs. 48.33 crores in 1998-99 and Rs. 52.12 crores in 1999-2000. AAI spends from its own resources for other projects.

(d) :- A Department for project monitoring has been established in AAI to monitor the progress of implementation of the various project. This department identifies, holds periodic project monitoring meetings and suggests steps for removal of bottlenecks that come in the way of timely completion of the various projects and also gives advance intimation to the concerned Engineering Department for taking appropriate corrective action.

(e) & (f) :- No, Sir. Except delays on account of land acquisition and other factors which are beyond the control of AAI, all the works under execution are being closely monitored for early completion and as per the target dates. Wherever required, AAI takes up the issue with concerned State authorities through Union Government for providing assistance to AAI in matters relating to land acquisition, removal of encroachments, power supply, diversion of roads, construction of approach roads.